

**PROGRAMME TO COVER CITIZENS
UNDER FAMILY WELFARE PROG-
RAMMES**

69. **SHRI ASHOK ANANDRAO DESHMUKH**: Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state :

(a) whether any programme is being undertaken by the Government to cover all the eligible couples under the Family Welfare Programme;

(b) if so, the details thereof; and

(c) the percentage of different communities who have adopted this programme ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) and (b) The Family Welfare Programme is being implemented in the country on a purely voluntary basis and all-out efforts are made through education, motivation and persuasion to bring within its fold, as many eligible couples as possible. Couple Protection Rate (CPR) reached as on 31st March, 1991 is estimated at 44.1%. As per Demographic Goals set out in the National Health Policy, 60% Couple Protection Rate is to be reached by 2000 A.D.

(c) According to the Third All-India Family Planning Survey conducted during 1988-89, among the married couples of various religious groups, 41% of Hindus, 61% of Sikhs, 29% of Muslims and 46% of other religions were estimated to be using any modern family planning method. At All India level, the usage rate was 40%.

HOUSING PROBLEM IN DELHI

70. **SHRI MADAN LAL KHURANA** : Will the Minister of **URBAN DEVELOPMENT** be pleased to state :

(a) whether Government have conducted any survey regarding shortage of residential units in Delhi at present;

(b) the number of additional units required every year for increased population,

(c) the total number of residential units constructed and allotted during the last three years by the DDA; and

(d) the steps being taken by Government for solving the housing problem in Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No specific survey has been conducted, however, the DDA has estimated that there is a shortage of about 4.5 lacs residential units in Delhi at the end of Seventh plan.

(b) According to the master plan for Delhi Perspective-2001 approximately 87000 dwelling units are required per year to cater to the increasing population.

(c) The total number of flats constructed/allotted during the last three years are given in the attached statement.

(d) The steps taken for solving housing problem in Delhi include :—

(1) An Action Plan has been chalked out in order to step up the pace of construction of houses and development of plots.

(2) Special thrust has been given to allot plots to maximum number of Coop. Group Housing Societies in Papankalam/Narela.

(3) Various steps have been taken in pursuance of the National Housing Policy to promote housing activity.

Statement

The details of flats constructed/allotted by the DDA during the last three years are under :—

Sl.No.	Year	No. of flats constructed	No. of flats allotted*
1.	1988-89	23,931	32,147
2.	1989-90	21,012	25,445
3.	1990-91	8,846	15,092

In addition, 1356 flats were constructed/allotted during the last three years by the Slum department under Special Housing Registration Scheme, 1985.

*The figures of allotted units include those flats taken up for construction in the previous years and available for allotment during relevant years.

JHUGGI COLONIES IN CHANDIGARH

71. SHRI PAWAN KUMAR BANSAL : will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of houses and the total population staying in the various jhuggi colonies in Chandigarh;

(b) the number of such colonies which are without electricity and water connections; and

(c) the steps Government intend to take for improving the living conditions of the people in such colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) According to the information received from the Union Territory Administration of Chandigarh, the number of houses in Jhuggis/labour colonies is 19210 and the total population of such colonies is 93890

(b) Street lighting and water stand posts have been provided in these colonies; and

(c) The Administration intends to improve the living conditions of the residents in such colonies by provision of facilities such as safe drinking water, street lighting, dispensaries, Sulabh Sauchalayas and serviced sites.

IMPACT OF EFFLUENTS ON MARINE LIFE IN NORTH BIHAR

72. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware of spread of epidemic and dying of fishes and other marine forms of life due to the discharge of effluents into the river from Sugar mills and distilleries units in North Bihar; and

(b) if so, the corrective measures taken therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) No such report is available with the Government.

(b) Does not arise. However, a time-bound action plan for control of pollution from Sugar mills and distilleries has been prepared in consultation with the State Government. A notification has also been issued under which the major polluting units are required to meet the prescribed standards by December 31, 1991.

DR. B. R. AMBEDKAR BIRTH CENTENARY SAMAROH SAMITI

73. SHRI RAM VILAS PASWAN : Will the Minister of WELFARE be pleased to state :